

सप्लाई में सुधार, अनुपस्थिति की प्रवृत्ति पर नियंत्रण, संबंधित राज्य सरकार की सक्रिय सहायता/सहयोग से कोयला क्षेत्रों में कानून एवं व्यवस्था की स्थिति में सुधार और नियोजता-कर्मचारी के संबंध बेहतर बनाना ।

Critical Power Shortage in Orissa

*39. SHRI ARJUN SETHI : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Orissa State is currently passing through a critical shortage of power and the situation remained bad practically for the whole of 1982-83 ;

(b) if so, the details in this regard ;

(c) whether any report has been sought by the Central Government from the State of Orissa in this regard ; and

(d) if so, the details regarding the crisis as well as efforts proposed to be made by Central Government in this regard ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) Yes, Sir. Orissa is currently passing through a situation of power shortage. The shortage conditions prevailed during practically all the months of 1982-83 except during November and December when the shortages were marginal.

(b) Orissa State, which was about 5.8% surplus in power during 1981-82, had to face a shortage of 19.2% during 1982-83. The shortage increased to 45.2% during the period April to June, 1983. The power shortage during 1982-83 and the first three months of 1983-84 is mainly due to failure of monsoon during 1982 and consequent decline in hydro generation.

(c) and (d). There has been regular inter action with Orissa Government on the power supply position. During the year 1982-83 assistance was arranged from Andhra Pradesh over and above Orissa's share from Machkund. Whenever system conditions permitted, off peak power was supplied from Northern Region to Orissa through Bihar.

During the first quarter of 1983-84 there has been improvement in thermal generation in Orissa. But hydro generation has gone down. Significant improvement in power supply position in Orissa is dependent upon satisfactory monsoon. All possible assistance, however, is being given by the Ministry of Energy and Central Electricity Authority for further improvement in generation from Talcher Thermal Power Station and early stabilisation of Unit-VI of 110 MW commissioned recently.

Programme for D.V.C. Hydrel-Thermal Potential

*40. SHRI SATYENDRA NARAIN SINHA : Will the Minister of ENERGY be pleased to state :

(a) whether there is a programme for further expansion of the DVC hydrel-thermal potential ; and

(b) if so, details thereof ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b). Addition of new generation capacity by DVC to cater for increasing demands in the DVC area is a continuous process. Establishment of Bokaro 'B' power station with three units of 210 MW each and Panchet Hill Pumped Storage Scheme (40 MW) are in progress. A scheme for installation of three units of 210 MW each at Mejia in West Bengal has been accorded techno-economic clearance by Central Electricity Authority. However, arrangements for supply of coal and funding the project are yet to be firmed up. Other project proposals submitted by DVC are under examination by Central Electricity Authority to establish their techno-economic feasibility.

Social Forestry Scheme in Orissa

1. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) how many States were selected under the "Social Forestry" including Rural Fuel Wood Plantation Scheme, and the number of districts selected in Orissa ; and

(b) the amount of assistance given to Orissa under the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Initially all the States and Union Territories of Arunachal Pradesh, Mizoram and Delhi were covered under the Centrally Sponsored Scheme of Social Forestry including Rural Fuelwood Plantations. The Scheme has now been extended to cover Union Territory of Goa, Daman and Diu also. Five districts of Orissa have been selected for implementation of the scheme namely ;

1. Balasore
2. Cuttack
3. Bolangir
4. Puri ; and
5. Ganjam.

(b) Central assistance of Rs. 119.50 lakh has so far been given to Orissa for implementation of the scheme during the Sixth Plan period.

Decision of Committee on Cases against Caretaker and Secretary of Gandhi Samadhi, Rajghat

2. SHRI SONTOSH MOHAN DEV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Committee to administer the Gandhi Samadhi at Rajghat met in recent months to take stock of working of the Samadhi Secretariat ;

(b) whether Government have decided to change the Secretary and the Caretaker ; and

(c) what are the decisions of the Committee on the Report of Inquiry into the cases framed against the Caretaker by the Secretary appointed during previous Governments regime ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-

ING (SHRI MOHAMMED USMAN ARIF) : (a) Rajghat Samadhi Committee, which administers the Gandhi Samadhi at Rajghat, last met on 6.6.83.

(b) Does not arise as the powers for appointment/removal/change of staff in the office of Rajghat Samadhi Committee vest in the Rajghat Samadhi Committee which is a statutory body set up under the Rajghat Samadhi, Act, 1951.

(c) The Committee has decided to impose penalty of "Censure" on a Caretaker. The Committee has also decided to revoke the suspension of the Caretaker.

गाजीपुर डेरी फार्म में पशुओं की मौत

3. श्री हरीश कुमार गंगवार : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या किसी खास बीमारी के फैल जाने के कारण गाजीपुर डेरी फार्म में हजारों पशु मर चुके हैं ;

(ख) यदि हां, तो वर्ष 1982 से अब तक कितने पशु मर चुके हैं ;

(ग) पशुओं की इस बीमारी का नाम क्या है तथा इसकी रोकथाम क्यों नहीं हो रही है ;

(घ) क्या डेरी फार्म में पानी, बिजली तथा सफाई की पर्याप्त व्यवस्था है ; और

(ङ) यदि नहीं, तो उसके क्या कारण हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) (क) और (ख) : 7-5-1983 को गाजीपुर डेरी कालोनी में पशु प्लेग के फैलने की सूचना मिली थी। दिनांक 7-5-1983 से 13-7-1983 तक इस रोग से कुल 207 गौपशु तथा भैंसों की मृत्यु हुई। जनवरी 1982 से लेकर मई, 1983 तक इस रोग के फैलने की कोई सूचना नहीं मिली।